Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2012

Dated: 11th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Anr. ....Respondent(s)

Counsel for the Appellant(s): Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. R.K. Mehta,
Mr. R.R. Pathak for R.2
Mr. Rutwik Panda for R.1

ORDER

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on ***04.04.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg